

BUSINESS ADVISORY COMMITTEE

(Thirteenth Lok Sabha)

THIRTY-SIXTH REPORT

(Presented on 3.5.2002)

The Business Advisory Committee held a sitting on Thursday, the 2nd May, 2002.

2. The Committee recommend the allocation of time to the following items of business as shown against each :-

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|-----|--|---------|
| (1) | The Vice-President's Pension (Amendment) Bill, 2002.
<u>(Consideration and passing)</u> | ½ hour |
| (2) | The Sugar Development Fund (Amendment) Bill, 2002.
<u>(Consideration and passing)</u> | 1 hour |
| (3) | The Insurance (Amendment) Bill, 2001
<u>(Consideration and passing)</u> | 2 hours |
| (4) | The Delimitation Bill, 2002
<u>(Consideration and passing)</u> | 4 hours |

3. The Committee further recommend that in order to make available more time for disposal of urgent items of Government Business, the House may sit late upto 8 P.M. from Monday, the 6th May, 2002, daily for remainder of the current session.

NEW DELHI;
May 2, 2002
Vaisakha 12, 1924 (Saka)

P.M. SAYEED
Chairman (*Ex-officio*)
Business Advisory Committee